

(ग) यह सवाल पैदा ही नहीं होता ।

**Rise in Price Index**

1087. SHRI B.D. SINGH :

PROF. RUPCHAND PAL :

SHRI RAMAVATAR SHASTRI :

SHRI G.M. BANATWALLA :

SHRIMATI KISHORI SINHA :

SHRI HANNAN MOLLAH :

SHRI SATYASADHAN CHAKRABORTY :

SHRI RASHEED MASOOD :

SHRI R.N. RAKESH :

SHRI ASHFAQ HUSAIN : Will the Minister of FINANCE be pleased to state :

(a) what is the rise in the price index and the rise in prices of food articles since the presentation of 1983 Budget; and

(b) what are the reasons for the unabated price spiral and what measures have been taken by Government to check the rise in the price index and continuous inflationary trends ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) Between week ended 26.2.1983 and 2.7.1983 the Wholesale Price Index for all commodities (Base : 1970-71=100) rose by 5.2 per cent and that for food articles by 7.1 per cent.

The price rise during this period is mainly due to seasonal factors. A number of steps have been taken both on the supply and demand side; these include further strengthening of the public distribution system, effective use of the release mechanism in respect of sugar and augmentation of stocks by import of wheat and rice. The price situation is being kept under surveillance and appropriate measures are taken in the light of the emerging trends.

**हिन्दी भाषी राज्यों में राष्ट्रीयकृत बैंकों और भारतीय स्टेट बैंक में दैनिक कार्यों के लिए भाषा**

1088. श्री तारिक अनवर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के हिन्दी भाषी राज्यों में राष्ट्रीयकृत बैंकों और भारतीय स्टेट बैंक में दैनिक कार्य केवल अंग्रेजी में किया जाता है ;

(ख) यदि हां, तो पिछले तीन वर्षों में हिन्दी भाषी राज्यों में कार्यरत उपरोक्त प्रत्येक बैंक के जोनल आफिस और रीजनल मैनेजर आफिस में कितने पत्र हिन्दी में प्राप्त हुए और उनके उत्तर किस भाषा में दिए गए और इस संबंध में पूरा ब्यौरा क्या है ;

(ग) क्या सरकार का विचार बैंक उपभोक्ता को उसी भाषा में उत्तर देने का है, जिसमें वह पत्र व्यवहार करना चाहता है ; और

(घ) यदि हां, तो कब तक और यदि नहीं तो उसके कारण क्या हैं ?

वित्त मंत्रालय में उपमंत्री (श्री जनार्दन पुजारी) : (क) जी, नहीं । "क" क्षेत्र में काम करने वाले अधिकतर राष्ट्रीयकृत बैंकों और भारतीय स्टेट बैंक में दैनिक कार्य दोनों भाषाओं अर्थात् हिन्दी और अंग्रेजी में किया जा रहा है और कुछ बैंकों ने राजपत्र में अपनी उन शाखाओं के नाम अधिसूचित भी करवाए हैं जिनमें उनके 80 प्रतिशत या अधिक कर्मचारियों ने हिन्दी का कार्यसाधक ज्ञान प्राप्त कर लिया है ।

(ख) से (घ) राजभाषा नियम, 1976 के नियम 5 में यह परिकल्पना की गई है कि

हिन्दी में प्राप्त पत्रों का उत्तर हिन्दी में ही दिया जाना चाहिए। चूंकि भारतीय स्टेट बैंक सहित सभी राष्ट्रीयकृत बैंक प्रायः इस नीति का अनुसरण कर रहे हैं इसलिए पिछले तीन वर्षों के जो आंकड़े मांगे गए हैं, उन्हें एकत्र करने में जितना समय और श्रम लगेगा, परिणाम उसके अनुरूप नहीं होंगे।

**Purchase of Shares by Non-Resident Indians in various Companies**

1089. SHRI TARIQ ANWAR :

SHRI M. V. CHANDRASHEKARA MURTHY : Will the Minister of FINANCE be pleased to state :

(a) whether Government had allowed Indian emigrants to make capital investment in India ;

(b) if so, the number of industries in respect of which the non-resident Indians have purchased shares, the number of the shares and the value thereof ;

(c) whether the intentions of the Indian emigrants in investing money in the industries of the country are not benedite ;

(d) if so, whether Government have taken any concrete steps to deal with the situation ; if so, the detail thereof ; and

(e) if not, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) During the period April 1983 to 30th June 1983, Reserve Bank of India has granted permission for investment in shares and debentures of Indian companies on repatriation basis to the extent of Rs. 76 crores and on non-repatriation basis to the extent of Rs. 7.32 crores.

Under the portfolio investment scheme, actual purchases of shares/debentures have been made by non-resident constituents to the extent of Rs. 22.91 crores on repatriation basis and to the extent of Rs. 1.33 lakhs on non-repatriation basis as on 31st March 1983 as per the information presently available with the Reserve Bank of India.

Details of the shares/debentures of Indian companies purchased by non-resident Indian investors during the period April 1982 till 2nd May 1983 are given in the enclosed Annexure.

(c) Government have not come across any evident to show that the intentions of the Indian emigrants in investing money in the industries of the country are not bonafied.

(d) and (e) Does not arise.